

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-1001/ND/2018**

**In the matter of:**

Hitech Enterprises  
Vs.

....**Applicant**

M. I. Buildtech Pvt. Ltd.

....**Respondent**

**Under Section: 9 of IBC Code, 2016.**

**Order delivered on 12.09.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant :

For the Respondent :

**ORDER**

The service affidavit is filed by the applicant, despite of service being complete on the corporate debtor. None appears today. Let the matter be proceeded ex parte. For further consideration on 09.10.2018.

**Sd/-**

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh